

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1249

ANSWERED ON:16.11.2010

VIOLATION OF HUMAN RIGHTS

Das Shri Ram Sundar; Pandey Shri Ravindra Kumar; Patil Shri C. R. ; Shankar Alias Kushal Tiwari Shri Bhisma; Singh Shri Radhey Mohan; Sinha Shri Shatrughan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several cases of human rights violations have been reported in the country;
- (b) if so, the total number of such cases registered and the action taken against the guilty persons during each of the last three years and the current year, State-wise;
- (c) the total number of cases of human right violations registered against the State police and Para -military forces alongwith the action taken against the guilty during the said period, State-wise and force-wise;
- (d) the steps taken by the Government to bring transparency in custodial investigation including conducting of videography;
- (e) the total number of such cases solved/unsolved and the steps taken to solve all the cases during the said period, State-wise and force-wise; and
- (f) the steps taken by the Government to curb such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) to (f): The information is being collected and will be laid on the Table of the House.